

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General camp at Srinagar)

Subject:- Nomination of Hon'ble Administrative Judge for District Kishtwar.

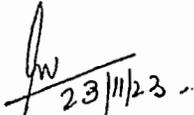
ORDER

No:-1364 of 2023/RG

Dated:- 23.11.2023.

Consequent upon the retirement on superannuation of Hon'ble Mr. Justice Mohan Lal and in partial modification to High Court Order No. 595 of 2023/RG dated 11.05.2023 read with High Court Order No. 776 of 2023/RG dated 11.07.2023, Hon'ble Mr. Justice Javed Iqbal Wani is nominated as Administrative Judge for District Kishtwar.

By Order.

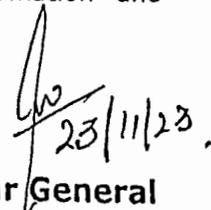

(Shahzad Azeem)
Registrar General

No:-51990-52015/RG/GS

Dated:-23.11.2023

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Computers (I.T), High Court of J&K and Ladakh
..... for information.
8. Principal District and Sessions Judge, Kishtwar for information.
9. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order book.


Registrar General